

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Review Application No.15 of 2020 In**  
**Comp. App (AT) (Insolvency) No. 1504 of 2019**

**IN THE MATTER OF:**

**Anubhav Anilkumar Agarwal**

**...Appellant**

**Versus**

**Bank of India & Anr.**

**...Respondents**

**Present:**

**For Appellant :**

**Mr. Ranjit Kumar, Senior Advocate with  
Mr. Abhijeet Sinha, Mr. Himanshu Satija and Mr.  
Shaishir Devatia, Advocates**

**For Respondents :**

**Mr. Sumesh Dhawan, Mr. Jayant Mehta, Ms. Vatsala  
Kak, Mr. Siddharth Chechani, Mr. Aditya Dewan, Ms.  
Geetika Sharma and Ms. Savita, Advocates for R-1  
Mr. Sumant Batra, Mr. Shashwat Anand and Ms.  
Niharika Sharma, Advocate for R-2  
Mr. Debashish Nanda, IRP**

**ORDER**

**(Through Virtual Mode)**

**02.11.2020** Heard further arguments of Mr. Ranjit Kumar, Senior Advocate representing the applicant. Hearing for the applicant stands concluded.

List the matter for hearing arguments of Respondents on **4<sup>th</sup> November, 2020 at 2.00 P.M.** It is made clear that the arguments will have to be concluded on that day.

**[ Justice Bansi Lal Bhat ]  
Acting Chairperson**

**[ Shreesha Merla ]  
Member (Technical)**

/ns/gc/